No one Prender

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No. 277/KB/2017 C.P No. 755/2013 H.C

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name	of the Company	Jubilee Electronics -Vs- G	eodesic Technologies Pvt Ltd	
Under Section		433-434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

This petition has been received on transfer from the Hon'ble High Court at Calcutta. Let notice be issued to both the parties for their information.

List on 15/01/2018 for hearing.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)